

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Kumar Mihir
Mr. Abhishek Kaushik for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. Manu Seshadri
Mr. Samarth Choudhary for R-3

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. Manu Seshadri
Mr. Samarth Choudhary for R-3

Appeal No.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : -

ORDER

List this batch of Appeals for hearing on **20.09.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
bn/pr

(Justice N.K. Patil)
Judicial Member